



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/2017	-	Admission	Rule--6(2)	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ARSHIJIT ATOR 9663309317	Petitioner	
2.	Tushar Y.V. 8722310679	Respondent	

PCS for petitioner is present. Counsel for respondent is present. Objections have been filed. Counsel for petitioner is directed to comply the objections raised by the Registry.

For hearing, list it on 24.08.2017.

  
MEMBER (J)

  
MEMBER (T)